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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/175/2016
NAME OF THE PETITIONER(S) : Mrs. S.M. Vijayalakshmi & 3 others
NAME OF THE RESPONDENT(S) : M/s Vijaydeepas Mills Private Limited & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. VIJAYADEEP MILLS
RESPDT 1+2

2. R. VIDHYASANKAR
R. ASHOK KUMAR

B. RAO RAJA

Counsel for Petitioners



ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted that a proposal has been given to the Petitioner for buying out their shares to which the response has not been given. Counsel for the Respondent submitted that time be granted for seeking instructions from his client. Put up on **07.12.2017 at 10.30 A.M.**

ghk

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MEMBER (JUDICIAL)